

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 125/15	TP 139/17	For filing OL report	391/ 394	Dharma Software Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

1) *Nasanth Kumar, Asst. of OL* 

PCS for petitioner is absent. No representation for petitioner. Assistant from OL office is present. He reported necessary information required is not furnished by the petitioner company inspite of direction given by this Tribunal. None appeared for ROC and RD.

The matter is listed finally on 16.11.2017.


MEMBER (J)


MEMBER (T)